

Annexure-3

Name of the corporate debtor: Infra Dredge Services Private Limited															Date of commencement of CIRP: 19/12/2023			List of creditors as on: 19/04/2024		
List of secured financial creditors (other than financial creditors belonging to any class of creditors)																				
Sr. No.	Name of creditor	Details of claim received			Details of claim admitted						Amount of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any				
		Date of receipt	Amount claimed	Amount of claim admitted	Amount of claim admitted towards Bank Guarantee	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?											
1	State Bank Of India	02-01-2024	2,78,16,93,898	2,78,16,93,898	-	Secured	100.00%	100.00%	No.	62.01%	NA	NA	NA	NA	NA	NA				
2	Edelweiss Asset Reconstruction Company Limited	29-01-2024	1,70,38,65,544.00	1,70,38,65,544.00	-	Secured	100.00%	100.00%	No.	37.99%	NA	NA	NA	NA	NA	Provisionally Admitted				
TOTAL			4,48,55,59,442.00	4,48,55,59,442.00	0.00					100%										